

MADHAVRAO SCINDIA) : (a) Yes, Sir.

(b) There is no proposal, at present, for construction of a bridge across river Saryu, due to severe constraint of funds and heavy commitments already in hand.

(c) and (d). Ayodhya is already linked by rail with rest of the country.

States suffering from malaria epidemic and amount spent on NMEP

4324. **SHRI MOHAN BHAI PATEL :** Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) the total amount spent on the National Malaria Eradication Programme during

the last three years, year-wise particularly in those States which suffer most;

(b) the reasons for inability to control this disease;

(c) whether it is a fact that some-time this disease spreads rapidly; and

(d), if so, what special measures are being taken to eradicate malaria or to check its spreading ?

THE MINISTER OF STATE IN THE DEPARTMENT OF HEALTH (SHRI YOGENDRA MAKWANA : (a) National Malaria Eradication Programme is a Category II Centrally Sponsored Scheme on a 50:50 sharing basis. The expenditure incurred by the Central Government during the last three years is as under:

Year	Expenditure Central Share (Rs. in lakhs)	Remarks
1982-83	5511.14	50% Central Share
1983-84	6883.33	50% Central share and 100% cost of malathion.
1984-85	8800.00	— do —

State-wise break-up of Central share of expenditure is given in the enclosed statement.

(b) and (c). With the implementation of Modified Plan of Operation with effect from 1977, the incidence of malaria as a whole has been declining over the years. However, inadequate surveillance activities patchy and partial spray coverage, flood and natural calamities and non-provision of matching share by the State Government effective implementation of the Programme do affect adversely the programme to control the disease in the uniform manner.

(d) The following specific steps are being taken to control the incidence of malaria under the Modified Plan of Operations :

(1) Every village is visited fortnightly by

a surveillance worker to detect fever cases, collect blood smears and to give presumptive treatment.

(2) The laboratories in the Primary Health Centres provide prompt examination of blood smears of fever cases and institution of medical treatment of positive cases.

(3) Drug Distribution Centres and Fever Treatment Depots are functioning in the villages so that the drug could be made available, with no less of time, to the fever cases.

(4) Insecticidal spray operations are undertaken in all the rural areas which have incidence of two or more cases per thousand population per year.

(5) Besides, in order to control the spread

of the *P. falciparum* infection, which causes cerebral malaria, the *P. falciparum* Containment Programme is being implemented in the affected areas of the country with the assistance from the World Health Organisation/Swedish International Development Agency.

Statement

State-wise Expenditure incurred on N.M.E.P. Centrally Sponsored Category-II Scheme on 50 : 50 Sharing Basis for 1982-83, 1983-84 and 1984-85, 50% Central Share, (Rural and Urban)

(Rs. in lakhs)

Sl. No.	Name of the State/UTs	1982-83	1983-84	1984-85
1.	Andhra Pradesh	176.18	118.42	196.92
2.	Assam	295.35	211.49	230.16
3.	Bihar	251.31	81.86	107.00
4.	Gujarat	503.18	780.59	1167.35
5.	Haryana	275.30	652.80	765.75
6.	Himachal Pradesh	77.57	121.91	112.68
7.	Jammu & Kashmir	23.85	23.07	56.06
8.	Karnataka	420.25	239.74	619.63
9.	Kerala	0.23	—	0.01
10.	Madhya Pradesh	484.02	941.23	802.68
11.	Maharashtra	888.25	1130.58	2134.11
12.	Manipur	12.35	29.98	39.05
13.	Meghalaya	2.98	38.61	51.15
14.	Nagaland	12.94	27.66	17.05
15.	Orissa	383.20	248.49	279.60
16.	Punjab	215.88	301.87	408.93
17.	Rajasthan	546.06	375.80	509.17
18.	Sikkim	0.02	30.34	10.20
19.	Tamil Nadu	19.03	150.89	131.38
20.	Tripura	27.64	52.22	107.23
21.	Uttar Pradesh	583.65	878.26	563.32
22.	West Bengal	53.58	168.30	141.17
TOTAL		5252.82	6604.11	8450.60

UTs with Legislature

1.	Arunachal Pradesh	71.70	55.84	81.49
2.	Goa Daman & Diu	1.57	11.66	4.98
3.	Mizoram	35.51	38.49	51.95
4.	Pondicherry	1.75	0.71	1.63

TOTAL

110.03

106.70

140.05

UTs without Legislature

1.	A & N Islands	16.43	21.47	29.61
2.	Chandigarh	8.80	9.18	22.83
3.	Dadra & N. Haveli	8.39	19.18	8.27
4.	Delhi	21.36	60.04	97.22
5.	Lakshadweep	0.50	0.37	0.80

TOTAL

75.48

110.24

159.33

Establishment/Research/Publicity

72.31

62.28

50.02

G. TOTAL

5511.14

6883.33

8800.00

**Amount Released and Utilised by
Karnataka Govt. under Social
Welfare Scheme**

4325. SHRI G. DEVARAYA NAIK :
Will the Minister of SOCIAL AND
WOMEN'S WELFARE be pleased to state :

(a) what is the amount released to
Karnataka Government in 1984-85 under
Social Welfare Schemes; and

(b) the amount utilised by the Govern-
ment ?

THE MINISTER OF STATE OF THE
MINISTRY OF SOCIAL AND
WOMEN'S WELFARE (SHRIMATI M.
CHANDRASEKHAR) : (a) Rs. 2,72,84,443.

(b) The figures have not so far been

furnished by Karnataka Government and are
being collected.

**World Bank Assistance for Kerala's
Hydro Electric Projects**

4326. SHRI K. MOHANDAS : Will
the Minister of IRRIGATION AND POWER
be pleased to state :

(a) whether the World Bank has agreed
to give an assistance of Rs. 500 crores for a
major hydro-electric project in Kerala; and

(b) if so, the details thereof ?

THE MINISTER OF STATE IN THE
DEPARTMENT OF POWER (SHRI ARUN
NEHRU) : (a) and (b). The Lower Periyar
Hydroelectric Project (3 × 60 MW) in Kerala
has been appraised by the World Bank for